

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: November 28, 2006

No. 1779 /DR(S)/2006

Smt. **Aradhana Rani**, Additional Civil Judge, Senior Division/Additional Chief Judicial Magistrate, Bulandshahar to be Additional Chief Judicial Magistrate, Bulandshahar vice Sri Zaigam Uddin.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bulandshahar.

No. 1780 /DR(S)/2006

Pursuant to Government Office Memo No. A-342/VII-Nyay-8-06-24/28/76 dated 17.11.2006 Sri **Zaigam Uddin**, the then Civil Judge, Senior Division, Bulandshahar now Additional Chief Judicial Magistrate, Bulandshahar is appointed/posted as Joint Registrar (Judicial), State Public Service Tribunal, U.P., Lucknow..

No. 1781 /DR(S)/2006

Pursuant to Government Office Memo No. 7600/II-4-06-15 (4)/95 dated 16.11.2006 Sri **Sanjay Kumar-III**, Civil Judge, Senior Division, Ambedkar Nagar at Akbarpur is appointed/posted as Senior Law Officer in the Directorate of Medical & Health, U.P., Lucknow.

BY ORDER OF THE COURT,

Sd/-

(SWATANTRA SINGH)

REGISTRAR GENERAL

No. 289 /DR(S)/2006 Dated: Allahabad :November 28, 2006.

Copy forwarded for information & necessary action to:

1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Chairman, State Public Service Tribunal, U.P., Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director General, Medical & Health, U.P., Lucknow.
5. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
6. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
7. The Publication Secretary at Association Office A-1, River Bank, Judges Colony, Lucknow.
8. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
9. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The District & Sessions Judges, Bulandshahar & Ambedkar Nagar at Akbarpur. (Information available on E-mail).

The officers mentioned above shall handover charge of their present post and shall take over charge of their new posting immediately.

The Certificates of handing and taking over charge may please be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

11. (i) Sri Zaigam Uddin, Additional Chief Judicial Magistrate, Bulandshahar.
- (ii) Sri Sanjay Kumar-III, Civil Judge, Senior Division, Ambedkar Nagar at Akbarpur.

The above mentioned officers shall hand over charge from their present post and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

12. The Registrar (Confidential), High Court, Allahabad.
13. The Joint Registrar (I), High Court, Allahabad.
14. The Assistant Registrar (Budget), High Court, Allahabad.
15. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
16. The Section Officer (Admin.A-3) Section, High Court, Allahabad.
17. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
18. P.S. to Hon'ble Administrative Judges, Bulandshahar & Ambedkar Nagar at Akbarpur. (Information available on E-mail).

BY ORDER OF THE COURT.

Sd/-

(K.K.RANJAN)

DEPUTY REGISTRAR (SERVICES)